

No.A-45011/01/2013-Ad.I
Government of India/Bharat Sarkar
Ministry of Corporate Affairs/Korporate Karya Mantralaya

‘A’ Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 22nd January, 2013

OFFICE ORDER

With immediate effect and until further orders, Shri M.J. Joseph, Additional Secretary will look after the following work of the Ministry :

1. Coordination among Divisions
 2. Competition Matter (CCI & CAT)
 3. Admn.IV
 4. CL.II Section
 5. Parliament Work
 6. Financial and Corporate Services in International Trade Negotiations
 7. All Plan/Coordination for formulation of Budget and releases.
 8. Cost Audit Branch
 9. R&A Division.
2. Besides, file relating to IICA, International Cooperation and service matters concerning ICLS (Admn.II Section) will be routed by the Joint Secretary concerned through the Additional Secretary.
3. This issues with the approval of Secretary, Corporate Affairs.


(Kshitish Kumar)

Under Secretary to the Government of India

1. All Officers/Sections of the Ministry
2. Head of all attached offices
3. All RDs/ROCs/OLs.
4. e-Governance cell for uploading the order under the category ‘Miscellaneous’.
5. Guard File.

Copy, for information, to :-

1. PS to CAM
2. Sr. PPS to Secretary